

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 157/97

Tuesday this the 4th day of March, 1997.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN.

1. P. Mullakoya, S/o.C.T.Muhammed Koya, Aged 37 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Pokkilakam House, Kalpeni Island.
2. C.K. Sayed Koya, S/o.Koyamakoya.M.I., Aged 48 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Cheriyakunnakulam House, Kalpeni.
3. N.M. Sayed Shaikoya, Aged 34 years, S/o.Sayed Mohammedkoya, Regular Mazdoor, Agricultural Department, Kalpeni, Union Terrotory of Lakshadweep, residing at Valiyamalthil House, Kalpeni.
4. I. Khalid, S/o.Subair, Aged 60 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Iythiyoda House, Kalpeni.
5. P. Cheriya Koya, S/o.Mohammed Koya.M.K., Aged 59 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Poovinoda House, Kalpeni.
6. M. Seethi Koya, S/o.Mohammedkoya.E.K., Aged 31 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep.
7. T.P. Kasimkoya, S/o.Sayed M.P., Aged 60 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Thittiyapada House, Kalpeni.
8. M. Nallakoya, S/o.A.K.Abdullahkoya, Aged 40 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Mekara House, Kalpeni.
9. M.P. Ahamed, S/o.Assainar.P.P., Aged 61 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Mayapurakadu House, Kalpeni.
10. M. Jabbar, S/o.Attakoya Haji.M.K., Aged 40 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Memaul House, Kalpeni.
11. P.I. Abdurahiman, S/o.Assainar.P., Aged 58 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Polla Illam House, Kalpeni.

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12. P.P. Sayed Mohammed, S/o.Kidavu.M.P., Aged 48 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Pakkipurath House, Kalpeni.
13. K.O. Zainul Abid, S/o.Mo. Mohamed, Aged 35 years, Regular Mazdoor, Agricultural Department, ~~Kalpeni~~ Kalpeni, Union Territory of Lakshadweep, residing at Kakachiyoda House, Kalpeni.
14. C.T. Abdullathieef, S/o.M.K. Kunhikoya, Aged 35 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Cherthottam House, Kalpeni.
15. K.P.V.Kasamikoya, S/o.M.K.Kunhikoya, Aged 32 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Kunhipoovakada Valiyamadu House, Kalpeni.
16. C.O. Yousef, S/o.C.O.Koyamma, Aged 51 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Chadachiyoda House, Kalpeni.
17. K.P. Sayed, S/o.K.Mohammed, Aged 47 years, Regular Mazdoor, Agricultural Department, Union Territory of Lakshadweep, residing at Kodippalli House, Kalpeni.
18. K.O. Koyamma, S/o.K.M. Abdulla, Aged 52 years, Regular Mazdoor, Agricultural Department, Union Territory of Lakshadweep, residing at Kakadiyoda House, Kalpeni.
19. M. Sayed Mohammed, S/o.M.P. Kader, Aged 36 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Maval House, Kalpeni.
20. P.P. Muthukoya, S/o.P.V.Pookoya, Aged 62 years, Regular Mazdoor, Agricultural Department, ~~Union~~ /Kalpeni Territory of Lakshadweep, residing at Puthiyapadanapura, House, Kalpeni.
21. P. Sabjan, S/o.Khalid.P.I., Aged 38 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Poodiyath House, Kalpeni.
22. C.P. Hamza, S/o.K.C.Kasim, Aged 47 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Chandipapada House, Kalpeni.
23. C.O. Cheriyakoya, S/o.Hamza.U.P., Aged 41 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Chadachiyada House, Kalpeni.
24. K.C. Kidavu, S/o.P. Aboobacker, Aged 53 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Kuttiyachada House, Kalpeni.

25. M.P. Mamukoya, S/o.K.I.Koyakidankoya, Aged 50 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Kavalam Kulam House, Kalpeni.
26. P.V. Hamzakoya, S/o.Pookoya.A.T., Aged 48 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Pontanvelli House, Kalpeni.
27. K.K. Subaidabi, D/o.M.K. Attakoya, Aged 30 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Kunnankal House, Kalpeni.
28. U.P. Migdad, S/o.Ahmed.C.O., Aged 36 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Umpurampapada House, Kalpeni.
29. K.C. Yousef, S/o.Mohammed.M.I., Aged 40 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Kuttiyachada House, Kalpeni.
30. A.K. Kunju, S/o.Mohammed.P., Aged 56 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Assamkakada House, Kalpeni.
31. K.I. Hamzakoya, S/o.Sayed Mohammed, Aged 49 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Kaka Illam Nalam-Mareen, Kalpeni.
32. P. Kunhikoya, S/o.Mohammedkoya.A.K., Aged 42 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Ponnalam House, Kalpeni.
Mohammed Koya,
33. K.K. Hamzakoya, S/o.Xhader, Aged 51 years, Regular Mazdoor, Agricultural Department, Kalpeni, residing at Kunnamkulam House, Kalpeni.
34. T. Nallakoya, S/o.Ahamed, Aged 50 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Tachari House, Kalpeni.
35. T.T. Sayed Shaikkoya, S/o.Sayed Ismail Koya.M.K, Aged 39 years, Regular Mazdoor, Agricultural Department, Union Territory of Lakshadweep, residing at Tythottam House, Kalpeni.
36. M.K. Sayed Shaikkoya, S/o.Abdullakunju.T., Aged 51 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Malmikakada House, Kalpeni.
37. P.P. Attakoya, S/o.Pockoya, Aged 50 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Purakada House, Kalpeni.

38. M.P. Abdulla, S/o.Abdrahim, Aged 48 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Mappalli House, Kalpeni.
39. M.K. Kasmikoya, S/o.K.P.V.Mohamedkoya, Aged 58 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Malmikakada House, Kalpeni.
40. Hamzakoya.K.K., S/o.Perokoya.M.K., Aged 56 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Kandamkalam House, Kalpeni.
41. M.K. Kasmikoya, S/o.Abdullahkoya,K.K., Aged 60 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Malmikakada House, Kalpeni.
42. A. Abdulrahiman, S/o.Puthappa.M.C., Aged 43 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Halimapura, Kalpeni.
43. T.P. Mohammed, S/o.Banandkhan, Aged 55 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Halimapura, Kalpeni.
44. P.I. Aboobaker, S/o.Abdullahkoya, Aged 48 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Polla Illam House, Kalpeni.
45. Meppalli Ahammed, S/o.M.P. Mohammed, Aged 57 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Meppalli House, Kalpeni.
46. K.P. Jabbar, S/o.K.O. Koyamma, Aged 33 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Kodippalli House, Kalpeni.
47. K.O. Ukkass, S/o.M. Abdulla, Aged 32 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Kakachiyoda House, Kalpeni.
48. P. Abdurahim Koya, S/o.Attakoya.C.G., Aged 58 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Ponnulam House, Kalpeni.
49. M.I. Mohammed, S/o.Polla Illam Hamza, Aged 42 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Mela Illam House, Kalpeni.

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50. K.K. Latheef, S/o.Pookoya.P., Aged 40 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Kunnamkulam House, Kalpeni.
51. K.C.Koyamma, S/o.P. Sayed Mohammed, Aged 46 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Kuthynichada House, Kalpeni.
52. T. Koyamma, S/o.Koyam Achada, Aged 45 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Toochiyada House, Kalpeni.
53. K.V. Khalid, S/o.Achula Ahammed, Aged 60 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Kakavelliyyodu, Kalpeni.
54. K.C. Basheer , S/o.Ummi .A.K., Aged 30 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Kuttychada House, Kalpeni.
55. P. Sayed Mohammed, S/o.Ramallan, Aged 52 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Poodyath House, Kalpeni.
56. H. Kunhikoya, S/o.Pariyakunju, Aged 36 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Halimapura House, Kalpeni.
57. C.O. Massainar, S/o.Abbass.P., Aged 47 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Chadachiyoda, Kalpeni.
58. P.P. Mohammed Sali, S/o. Mohammed, Aged 35 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Puthiyapuram, Kalpeni.
59. K. Koyamma, S/o.K. Abdurahiman, Aged 42 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Kunhimammel,~~Kakayam~~ Kalpeni.
60. N.P. Pookoya , S/o.T.P.Ahammed, Aged 45 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Nanampipada, Kalpeni.
61. C.O. Hamza, S/o.Mohammed Kanniyappu, Aged 43 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Chadachiyadu, Kalpeni.
62. A.K. Kidavu, S/o.Khader, Aged 43 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Assankakada, Kalpeni.

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63. K.P. Hamza, S/o.Mohammed.C.P., Aged 41 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Kadapalli House, Kalpeni.
64. K.C. Mohammed, S/o.Abdurahiman.C.O., Aged 42,60 Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Kuttiyachada, Kalpeni.
65. K.K. Mohammedkoya, S/o.Late M.K. Sayed Mohammed Koya, Aged 38 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Kunnamkulam, Kalpeni.
66. M.P. Muthukoya , S/o.Mohammed.N., Aged 38 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Mappalli House, Kalpeni.
67. P.P. Cheriyakoya, S/o.Kaderkunju, Aged 40 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Purakad, Kalpeni.
68. K.K. Shaikoya, S/o.Abusalakoya, Aged 60 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Kaduthukum, Kalpeni.
69. P.P. Ahammed, S/o.P.Abdurahiman, Aged 60, Regular Mazdoor, Agricultural Department, Kalpeni, R Union Territory of Lakshadweep, residing at Pathummapura, Kalpeni.
70. K.P. Ahammed, S/o.Aboobakker, Aged 59 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Kanayampura, Kalpeni.
71. M.K. Hamzakoya, S/o.Sayedmohammed Koya, C.T., Aged 46 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Nahikakada, Kalpeni.
72. A.K. Attakoya, S/o.K.Pookoya, Aged 51 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Akkara House, Kalpeni.
73. T.T. Pookoya , S/o.Syed Ismail Konju.M.K., Aged 42 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Thythottam House, Kalpeni.
74. M.K. Koya , S/o.Mohammedkoya.A.P., Aged 48 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Mathilkadannalal, Kalpeni.
75. M.K.Syed Abdullakoya, S/o.M.K.Chriya koya, Aged 48 years, Regular Mazdoor, Agricultural Department, Union Territory of Lakshadweep, residing at Malmikakada, Kalpeni.

76. M.P. Pookoya, S/o.M.C.Mohammed, Aged 60 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Manyapada, Kalpeni.
77. C.P. Cheriyakoya, S/o.Mohammed.T., Aged 60 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Chenanpalli, Kalpeni.
78. M.P. Koyama, S/o.Syed.N., Aged 43 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Meppilli House, Kalpeni.
79. H. Cheriya Koya, S/o.Ahammed.H., Aged 42 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Helinapura House, Kalpeni.
80. K.K. Abdulkunju, S/o.E.P.Cheriyakoya, Aged 45 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Kundathukana, Kalpeni.
81. M.I. Mohammed, S/o.K.C. Ahammed, Aged 46 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Mella Illam, Kalpeni.
82. U.P. Kasmi, S/o.P. Assainar Kaku, Aged 60 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Umpuram Pupula, Kalpeni.
83. A.K. Kidavu, S/o.Mohammed.C.P., Aged 44 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Arakala House, Kalpeni.
84. C.O. Jabbar, S/o.Andru.K.P., Aged 30 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Chadachiyoda, Kalpeni.
85. C.G. Attakoya, S/o.Muhammed kunju.M.K., Aged 37 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Chyachanagath House, Kalpeni.
86. K.V. Aboocaker, S/o.U.P.Mohammed, Aged 46 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Kakkavalliyoda House, Kalpeni.
87. M.K.Syed Koya, S/o.Pookoya.K., Aged 42 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Malimkakada House, Kalpeni.
88. K.O. Assainar, S/o.Ummer, Aged 44 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Kakachiyodu House, Kalpeni.

89. M.K. Attakoya, S/o.K. Pookoya, Aged 46 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Malmikakada House, Kalpeni.
90. P.I. Sayed Mohammed koya, S/o.Abdullahkoya.C.N., Aged 58 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Pothiyan Illam House, Kalpeni.
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92. P.V. Shaikoya, S/o.A.T.Pookoya, Aged 52 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Pontanveli House, Kalpeni.
93. C.K. Zabeer, S/o. K.O. Yousef, Aged 39 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Chakkakeel House, Kalpeni.
94. M.C.Kunhi, S/o.K.I.Mohammed, Aged 37 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Malachadam House, Kalpeni.
95. M.P. Assainar, S/o.Rajab, Aged 36 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Mayamkkakkapura, Kalpeni.
96. K.K. Pookoya, S/o.Khader, Aged 43 years, Regular Mazdoor, Agricultural Department, Kalpeni, ~~Union Territory of Lakshadweep~~, residing at Kandamkulam House, Kalpeni.
97. C.O. Muneer, S/o. Ahammed.P., Aged 27 years, Regular Mazdoor, Agricultural Department, Kalpeni, Union Territory of Lakshadweep, residing at Chadachiyoda House, Kalpeni.
98. K.O.Abbas, S/o.Kadar, aged 50 years, Peon, Public Works Department, Agatti, residing at Kakkachiyada House, Kalpeni, Union Territory of Lakshadweep.
99. K.P.Khalid, S/o.Ali, aged 48 years, Peon, Public Works Department, Kavaratti, Union Territory of Lakshadweep, residing at Poodiyath House, Kalpeni.
100. K.V.Yakoob, S/o.Abdurahiman, aged 40 years, Field Man Agricultural Department, Kavaratti, Union Territory of Lakshadweep, residing at Kakavalliyoda, Kalpeni.
101. M.P.Ummar, S/o.K.O.Ahmed, aged 40 years, Electrical Department, Kochi, residing at Maympuvakkada House, Kalpeni, Union Territory of Lakshadweep.

102. M.I. Zabeer, S/o.Abdurahiman, aged 40 years, Peon, Animal Husbandry Department, Kavaratti, residing at Maylaillam House, Kalpeni, Union Territory of Lakshadweep.

103. A.K.Kasim, S/o.Mohammed, aged 42 years, Packer, Medical Department, Kochi, residing at Andikkakkada House, Kalpeni, Union Territory of Lakshadweep.

104. T.P.Pookoya, S/o.Ahemmad Kunju, aged 41 years, Peon, Public Works Department, Divisional Office, Kalpeni, Union Territory of Lakshadweep, residing at Thithiyappada, Kalpeni. .. APPLICANTS

(Applicants 1 to 103 represented by authorised agent Shri T.P.Pookoya, applicant No.104).

(BY Advocate Mr. M.R.Rajendran Nair)

Vs.

1. The Administrator, Union Territory of Lakshadweep, Kavaratti.
2. The Director of Agriculture, Office of the Director of Agriculture, Lakshadweep, Kavaratti.
3. The Union of India, represented by Secretary to Government, Ministry of Home Affairs, New Delhi. Respondents

(By Advocate Mr. P.R.Ramachandra Menon)

The application having been heard on 4.3.1997, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The grievance of the applicants who were casual labourers in the Agricultural Department of Lakshadweep Administration is that the respondents are unjustifiably denying to them the pro-rata wages calculated at the rate of 1/30th of the monthly wages including allowances payable to regular workers of the same category with effect from 7.6.1988. There had been earlier litigations between the

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parties where a direction was given to make a comparison of the nature and the quality of the work performed by the casual labourers and the regular mazdoors and to take a decision. The respondents holding that there was difference in the nature and volume of work refused to grant to the applicants the pro-rata wages. It is under these circumstances the applicants have again approached this Tribunal with the following prayers:

" (i) Quash Annexure.A.1.

(ii) Declare that the applicants are entitled to get pro-rata wages, for the days on which they rendered full time service at the rate of 1/30th of the monthly wages including allowance payable to regular workers of same category with annual increments and to direct the respondents to grant them such wages with retrospective effect from 7.6.1988 and pay the difference between the amount payable and actually paid, with 18% interest per annum.

(iii) Grant such other reliefs as may be prayed for and the Tribunal may deem fit to grant; and

(iv) Grant the costs of this Original Application."

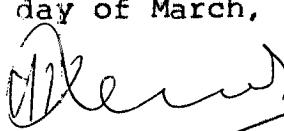
2. When the application came up for hearing, learned counsel on either side agreed that the application can be disposed of with a direction to the first respondent to take a decision in regard to the payment of the pro-rata wages to the applicants with effect from the relevant date

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keeping in view the decision taken on the identical issue by order dated 16.11.95 (A.3).

3. In the light of the above submission of the learned counsel, the application is admitted and disposed of with a direction to the first respondent to take a decision keeping in view the decision taken in the case of identically situated casual labourers by the order dated 16.11.95, within a period of two months from the date of receipt of a copy of this order. It is further directed that if on such consideration, first respondent decides that the applicants are entitled to the reliefs claimed by them, the same shall be made available to them within the said period of two months. There is no order as to costs.

Dated the 4th day of March, 1997.



A.V. HARIDASAN
VICE CHAIRMAN

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